

(c) whether the Indian Commercial Pilots' Association has decided to boycott the controversial aircraft;

(d) if so, the grounds on which they objected to undertake the duty of flying A-320 aircraft;

(e) whether Government's attention has been drawn to a news-item which appeared in the "patriot" captioned "Pilots to give A-320s a wide birth"; and

(f) if so, what is Government's reaction thereto?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIATION (SHRI ARIF MOHD. KHAN):

(a) and (b) A Technical Committee under the Chairmanship of Air Marshal S. S. Ramdas was appointed to evaluate the state of preparedness of Indian Airlines for safe operation of the A-320 aircraft. The Committee has submitted its interim and final reports in which it has recommended that A-320 aircraft could be reinducted in a phased manner after implementing the recommendations of the Committee. The Government have accepted the recommendations of the Committee. Indian Airlines is taking necessary steps in this regard and is fully geared to implement the recommendations of the Committee. The operation of the A-320 fleet is expected to be resumed in a phased manner shortly.

(c) No, Sir.

(d) Does not arise.

(e) Yes, Sir.

(f) The training programme was discussed with the Indian Commercial Pilots Association (ICPA) and amicably settled. The pilots have since joined the training course.

दिल्ली प्रशासन द्वारा घटिया किस्म की औषधों की खरीद

894. श्री बलराम सिंह यादव :
श्रीमती कैलाशपति :

क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 27 जून, 1990 को इंडियन एक्सप्रेस में प्रकाशित "दिल्ली एडमिनिस्ट्रेशन वाईज सब स्टैंडर्ड ड्रग्स" शीर्षक के समाचार की ओर गया है ;

(ख) यदि हां, तो क्या सरकार ने इस मामले की जांच करायी है ;

(ग) यदि हां, तो उसके ब्यौरे क्या हैं ; और

(घ) यदि नहीं, तो उसके क्या कारण हैं ?

स्वास्थ्य और परिवार कल्याण मंत्रालय के राज्य मंत्री (श्री रशीद मसूद) दिल्ली प्रशासन से प्राप्त हुई सूचना के अनुसार उत्तर इस प्रकार है :—

(क) जी, हां ।

(ख) से (घ) स्वास्थ्य सेवा निदेशालय ने 40 मि० ग्रा० क्लोरीन की गोलियां (आई०एस०आई० मार्क) के 1009 हजार पैकेटों जिनमें से प्रत्येक पैकेट में 25-25 गोलियों के 40 गहरे रंग विशेषकर काले रंग के पोलिरीन के बैग होते हैं । और उसी पैकिंग में 25 मि० ग्रा० क्लोरीन की गोलियों (आई०एस०आई० मार्क) की खरीद के लिए 8-5-1990 तक खुली निविदायें आमंत्रित की थीं ।

इसके जवाब में 6 फर्मों ने अपनी-अपनी निविदा दरें भेजी जिनमें से तीन फर्मों नामतः (1) वाटरकेम लेबोरेटरीज, हैदराबाद (2) ओमन ड्रग प्रा० लि०, भोपाल तथा (3) गुडिमडि इन्टरप्राइजेज इंडिया, दिल्ली में आई०एस०आई० मार्क के लिए कोट किया । निम्नतम दर होने के कारण क्लोरीन 25 मि० ग्रा० आई०एस०आई० मार्क गोलियां सप्लाई करने के लिए मैसर्स वाटरकेम लेबोरेटरीज को सप्लाई आदेश दिया गया । इस फर्म ने क्लोरीन की जो गोलियां सप्लाई कीं वे आई०एस०आई० मार्क की नहीं थीं इस लिए सप्लाई आदेश को रद्द कर दिया गया और उस फर्म से गोलियां वापस उठा लेने का अनुरोध किया गया । दूसरी

निम्नतम दर कोट करने वाली फर्म मैसर्स ओमन प्रा० लि०, भोपाल से सम्पर्क किया गया और उन्हें सप्लाई करने का आदेश दिया गया। इस फर्म ने क्लोरीन 25 मि०ग्रा० आई०एस०आई० मार्क वाली गोशियां सप्लाई की है। उपरोक्त को देखते हुए घटिया औषध खरीदने का प्रश्न ही नहीं उठता।

Price of Clivulnic Acid plus Amoxicillin

895. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what was the price first fixed for Clivulnic Acid plus Amoxicillin for formulations and what was the price fixed after review;

(b) what were the main reasons for revising the price after review;

(c) whether it is a fact that this combination is being imported at fabulous price;

(d) if so, what is the CIF price at which it was imported in 1989-90 and what is the indigenous price of Amoxicillin;

(e) whether it is a fact that his Ministry has received any complaint of over invoicing; and

(f) if so, what action has been taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) 'Augmentin' is the brand name of formulations manufactured by M/s. German Remedies based on Clavulanic Acid plus Amoxicilling Sodium. The requisite information is as under:

S. No.	Name of the formulation	Price initially fixed including ED	Price fixed after review with ED
		Rs.	Rs.
1.	Augmentin Injection (One vial)	33.70	59.94
2.	Augmentin Tebitets 6's bottle	48.00	74.22
3.	Augmentin Tablets 5..6 strips	240.00	376.66

(b) The upward increase in the price of Augmentin range of formulations was based on the fresh date placed before the Government by the concerned Company.

(c) and (d) The notified price of Amoxicilling Trihydrate is Rs. 2365/kg. The rest of the information will be collected and laid on the Table of the House.

(e) and (f) One letter from an Hon'ble Member of Parliament has been received on the subject on which appropriate action has been taken.

Provision of set offs under Drug Prices Control Order

896. SHRI MOHD. KHALEELUR RAHMAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether his attention has been drawn to the news-item which appeared in the 'Hindustan Times' of the 29th July, 1990 captioned "Centre may issue notice to Drug Industry soon";

(b) if so, whether it is a fact that there is no provision of set offs in the Drug Prices Control Order;